

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.870/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

NAME OF THE PARTIES: Milestone Real Estate Fund
V/s.
Chaubey Realities Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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38	Chelag Balsala D.V. Deokar Jasmine Upadhye Sana Ahmed i/l Patimul Shrivastava & Co.	Applicant	
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Sana Ahmed

Vishendra Kumar Pandey
Advocate for Company

VK Pandey

Nayan Tripathi
(Director) CRPL

Nayan Tripathi

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ORDER
TCP 870/I&BC/NCLT/MB/MAH/2017

1. Learned Representative of both sides are present.
2. This is a transferred Petition from the High Court.
3. Consent term is placed on record according to which a "Settlement" has been arrived at and post-dated cheques have been given.
4. Para 2.3 of the consent terms is reproduced below:-

"The Company has on the execution of these Consent Terms handed over Cheque for Rs.27,00,00,000/- (Rupees Twenty Seven Crores Only) in favour of the Applicant and drawn on HDFC Bank and Shree Krishna Nagar, Borivali East Branch bearing No.506101 with further undertaking to this Hon'ble Court that the said Cheque when deposited by the Applicant will be honoured by the Bankers of the Company and shall be encashed by the bankers of the Applicant without any objection or demur either by the Company or its Bankers in any manner whatsoever. Mr. VIJAY TRIPATHI, Director of the Company who is present before the Hon'ble Court and who has executed these Consent Terms personally undertakes that the said Cheque for Rs.27,00,00,000 (Rupees Twenty Seven Crores Only) will be honoured by the Bankers of the Company upon deposit of the said Cheque by the Applicant without any delay or default."

5. It is prayed that the matter be posted after the conditions of the process is over. Hence matter is adjourned to **10-10-2017**.

Sd/-
BHASKARA^VPANTULA MOHAN
Member (Judicial)
Date : 18.08.2017

Sd/-
M.K. SHRAWAT
Member (Judicial)